

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-338

CP No- 128/241- 242/ND/2019

IN THE MATTER OF:

M/s Isith Prakash Energy

Vs

M/s Nugreen Energy Pvt Ltd and Ors.

....Applicant

....Respondent

SECTION

Under Section -241-242

Order delivered on 14.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the Respondent

: : Adv. Vaibhav Mishra,

: Adv. Vaibhav Mishra, Adv. Sugandha Ananda, Adv. Arif Inam.

ORDER

Ld. Counsel for petitioner has put in appearance and seeks time to file rejoinder. Let the same be filed. List the case on 28.02.2020.

- *Sd/-*

(K.K. VOHRA)
MEMBER (T)

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- *Sd/-*

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khusboo)